

CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH

O.A.No. 14 of 1994

Thursday this the 10th day of February, 1994

CORAM

The Hon'ble Mr. Justice Chettur Sankaran Nair, Vice Chairman

The Hon'ble Mr. P.V. Venkatakrisnan, Administrative Member

K. Karthikeyan,  
Carriage & Wagon Fitter,  
Coaching Depot Officer  
Southern Railway,  
Trivandrum Central.

...Applicant

(By Advocate Mr. K. Ramakumar through Navneethan)

Vs.

1. The Union of India represented by  
the General Manager,  
Southern Railway, Madras.
2. The Divisional Railway Manager  
Southern Railway, Trivandrum.
3. The Divisional Personnel Officer  
Southern Railway, Trivandrum. ....Respondents

(By Advocate Mrs. Sumati Dandapani through Mrs. Preethy)

O R D E R

CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN.

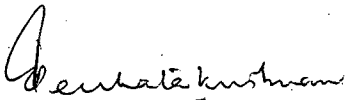
Applicant seeks to quash Annexure. A3,  
rejecting his request for promotion on the ground  
that he failed in the Examination in 1983. Applicant  
submitted that he had not appeared in the Examination  
held in 1983. We directed respondents to state  
with reference to the records whether applicant  
had appeared. It is stated in the reply that he  
had appeared and secured marks falling short of the

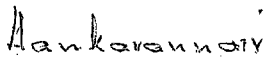
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minimum for a pass. The claim made by applicant is without any semblance of merit. He should have been more careful while making a statement before this Tribunal. However, we do not wish to pursue the matter further.

2. Application is dismissed. No costs.

Dated 10th February, 1994.

  
P.V. VENKATAKRISHNAN  
ADMINISTRATIVE MEMBER

  
CHETTUR SANKARAN NAIR(J)  
VICE CHAIRMAN

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